

In the Central Administrative Tribunal
Calcutta Bench

OA No.51 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Surajit Kalyan

-VS-

Department of Post

For the Applicant : None

For the Respondents: Mr. S.K. Dutta, Advocate

Heard on : 15-6-99

Date of Judgement : 15-6-99

ORDER

D. PURKAYASTHA, JM

None appears on behalf of the applicant. It is found that none appeared on behalf of the applicant on last 7 consecutive dates. So, application is dismissed for default. Id. Advocate Mr. Dutta is present on behalf of the respondents.

21 year

(B.P. Singh)

Member(A)

V
(D. Purkayastha)
Member(J)